Name of the Corporate Debtor: Neesa Infrastructure Limited; Date of Commencement of CIRP: 19-06-2023; List of Creditors as on: 12-07-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	19	35056993	19	16592353	0.40		0	18464640	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	3649213218	3	3649213218	87.66		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	585645221	2	475503327	11.42		0	110141894	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	1	70406	0		0.00		0	70406	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	52063262	3	21823779	0.52		0	30252981	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		28	4322049100	27	4163132677	100.00			158929921	